Union (c) The attention of the Ministries/Departments and State Territory Ad-Governments/Union ministrations has been drawn to the steep increase in the consumption of petrol and they have been requested to take necessary steps for achieving a saving of 15 per cent in the consumption of petrol during 1979-80 over tha tof 1978-79 in respect of the underdepartments, public sector takings, etc., coming within their control. In the case of others, reduction in the consumption of motor spirit (Petrol) is expected to achieved mainly through price increases. There is no proposal at. present to introduce any rationing petrol.

Sudden spurt in house building societies/colonisers in Delhi

102. SHRI R. NARASIMHA REDDY: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether it is a fact that there is a sudden spurt in the house-building societies/colonisers in Delhi;
- (b) whether the working of these societies is regulated by any law;
- (c) whether it is a fact that before the construction of houses these colonisers are required to deposit security money with Government; and
- (d) if not, what protection is given to people who invest their money in these societies against unscrupulous colonisers?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): So far as colonisers in Delhi are concerned, information is being collected and will be laid on the Table of the Sabha.

So far as building societies are concerned the reply is as under:

(a) The Registrar, Cooperative Societies has stated that the ban on registration of cooperative housing

- societies was removed for one month from 22-7-79 to 21-8-79 when 628 applications were received and of these 393 group housing societies were registered.
- (b) These cooperative group housing societies are governed by the provisions of the Delhi Cooperative Societies Act, 1972 and the Rules made thereunder.
- (c) and (d) Land is allotted to them by the DDA according to the terms and conditions prescribed by it.

Sixth Five Year Plan target to achieve drugs

- 103. DR. RAFIQ ZAKARIA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:
- (a) whether the targets envisaged in the Sixth Five Year Plan for (i) Rs. 475 crores of bulk drugs and (ii) Rs. 1,900 crores of formulations by 1982-83 are likely to be achieved;
- (b) if not, what would be the short-fall, and what are the reasons therefor; and
- (c) what measures Government propose to take to overcome the situation?

THE MINISTER OF PETROLE-UM AND CHEMICALS (SHRI VE-ERENDRA PATIL): (a) to (c) For achieving a production of Rs. crores of bulk drugs and Rs crores of formulations by 1982-83, the Working Group constituted by Planning Commission estimated that investment in fixed assets Rs. 250 crores was of required far the relatively as capital intensive bulk drug production was concerned. As regards formulations, the industry estimated that an investment of Rs. 50 crores might be adequate, having regard to the existing capacities. Industrial approvals granted for the manufacture of drugs during 1978-79 and 1979-80 (till January, 1980) envisage an investment of about Rs. 48 crores in the private sector. In addition to this, an investment of nearly Rs. crores is envisaged by Indian panies under the scheme of exemption

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from licensing. The investment in the small scale sector will be in addition to this. The Public Sector outlays during the first two years of the current Plan total to about Rs. 51 crores. If the approvals granted are translated into actual investment, and trend, both in terms of approvals and actual investments, is maintained in the remaining years of the Plan, the targets for Sixth Plan are likely to be realised.

Import of drugs

- 104. DR. RAFIQ ZAKARIA: the Minister of PETROLEUM AND CHEMICALS be pleased to state:
 - (a) whether Government are importing any bulk drugs for which technology is available in India and which can be manufactured in India:
 - (b) if so, what are the names of these drugs and what is the amount of foreign exchange likely to be involved in importing these and
 - (c) what are the reasons for allowing foreign exchange expenditure which are the parties which have been permitted to import these drugs?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI VEEREN-DRA PATIL): (a) Yes, Sir, There are a number of bulk drugs for which technology is available in India but imports of which are made through the CPC in order to supplement the indigenous production.

- (b) The names of the bulk drugs of the above category imported during 1979-80 through the CPC and the amount of foreign exchange likely to be involved, as reported by CPC, are indicated in the statement attached.
- (c) As already explained in part (a) above imports are effected order to supplement the indigenous production to avoid shortage, and to meet the demands of formulators per distribution policy entitlements.

Imports of the drugs indicated

the statement, referred to in part (b) above, have been effected by CPC

Among the canalised drugs which technology is available in India only in the case of Erythromycin Stearate, and Chlorampenical Sodium Succinate, No Objection Certificates for authorising direct imports are reported to have been issued by CPC so far, as indicated below:-

Erythromucin, Stearate

- 1. M/s. Abbott Laboratories.
- 2. M/s. Indian Drugs and Pharmaceuticals Limited.
 - 3.M/s. Tablets Limited, Madras.
- 4. M/s. Dolphin Laboratories, Calcutta.
 - 5. M/s. Hindustan Antibiotic Ltd.
 - 6. M/s. Allied Pharma, Baroda
- 7. M/s. Redicura Pharma. Delhi

Chloramphenicol Sodium Succinate

- 1. M/s. Ethico Drugs & Chem. Mfg. Co. Indore.
 - 2. M/s. Gufic Lab., Bombay.
- 3. M/s. Tamil Nadu Dadha Pharm Ltd Madras.
- 4. M/s. Biochem Pham. Ind., Bombay.
 - 5. M/s. Imphalabs. Indore.
- 6. M/s. Ranbaxv Labs. Itd., Okhla.
- 7. M/s. British Pharm. Lab.. Bombay.
- 8. M/s. Gujarat Pharm. Wks., Ahmedabad
 - 9. M/s. Lyka Labs., Bombay.
- 10. Ms. Sterfil Labs, Bombay.
- Labs. Pvt. Ltd. 11. M/s. MAC Bombay.
 - 12. M/s. Sims Labs., Ahmedabad.
- 13. M/s. Pharmed Pvt. Ltd., Bombay.
- 14, M/s. Auric Pharmaceuticals. Mohali (Punjab).